

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s).
17306-17308/2015

BROWN & SHARPE INC.

(PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

(with interim relief and office report)

Respondent(s)

Date : 14/09/2015 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Roopali Gupta, Adv.

Ms. Kavita Jha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await service of notice in respect of both the
respondents.

List again on 7.12.2015.

(SURAJIT DEY)
Registrar